(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' तो उसका ब्यौरा क्या है; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो नवम्बर, 1965 के महीने में तथा दिसम्बर, 1965 के प्रथम सप्ताह में आय-कर अधिकारियों ने जिन व्यापारिक संस्थाओं पर छापे मारे, उनका ब्यौरा क्या है?

t[RAIDING OF BUSINESS HOUSES BY INCOME-TAX AUTHORITIES

•302 / SHW MAHABIR DASS: $\$ Shri JAGAT NARAIN :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Income-tax authorities have unearthed black money from the house of a Bombay businessman, situated near Rajasthan, between the last week of November and the first week of December, 1965;

(b) if the answer to part (a) above be in the affirmative, the details thereof; and

(c) if the answer to part (a) above be in the negative, the details of the business houses which were raided by the Income-lax authorities during the month of November, 1965 and the first week of December, 1965?]

वित्ता मंत्रालय में राज्य मंत्री जी (श्री बी० आर० भगत): (क) जी, हां।

(ख) 85.61 किलोग्राम सोता, करीब 12 किलोग्राम मोतो तथा सोने के जवाहरात 15,784 रूपये नकद और करीब 7,000 रुपये मूल्य के चांदी के पुराने सिबके पकड़े गये। इसके अलावा कई कागजात और बहीखाते भी पकड़े गये।

(ग) प्रश्न नहीं उठता।

†[] English translation.

t(THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT)'. (a) Yes Sir.

fb) 85-61 Kgs. of gold, about 12 Kgs. of pearl and gold jewellery, cash of Rs. 15,784 and old silver coins of the value of about Rs. 7,000 were seized. Besides a number of documents and account books were also seized.

(c) Does not arise.]

CENTRAL CELL FOR STANDARDISATION OF THERMAL POWER STATIONS

♦303. SHRI G. M. MIR : Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether it is a fact that a Central Cell has been set up to standardise the design of Thermal Power Stations; and

(b) the number of Thermal Power Stations likely to be set up during the Fourth Five Year Plan period ?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) 24 Thermal Projects, sanctioned under the Third Plan will be fully commissioned during the Fourth Plan. In addition, 23 new Thermal Projects including extensions to the existing projects are likely to be set up under Fourth Plan.

Secular Cooperative House Building Society Ltd., New Delhi

*340. SHRI ARJUN ARORA. Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred question No. 96 in the Rajya Sabha on the 18th August, 1965, and state :

(a) whether the police investigations against the Secretary of the Secular Co operative House Building Society, New Delhi have since been completed;

(b) if so, what are the findings of the report and what action has been taken for the recovery of Rs. 81,000 from the Secre tary of the Society.